

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 10**  
**(IB)-397(PB)/2018**

**IN THE MATTER OF:**

Bank of India	...	Applicant/Petitioner
Vs		
Basic India Ltd	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 05.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

None present on behalf of both the parties.

List IA-5598 & IA-5704/2020 for hearing on **10.02.2021**.

Sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

05.01.2021  
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